

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 787/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Torishima Pump Mfg. Co. Ltd.

HITECH Engineering Corporation India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

Santosh Mohra Advocate i/b/cochhard Co. Advocate for the letitioner

Poused Sworma Devocum for Respondent Respondent

ORDER

TCP No.787/I&BP/NCLT/MB/MAH/2017

By consent, list this matter on 7.12.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY Member(Technical)

Sd/- **

B. S. V. PRAKASH KUMAR

Member (Judicial)